## efore gentral ervice fibunal

G. P. Bvc.-(J)-293-75000-9-83.

District: Rajhot.

Stamp No. = 185

Advocate Mr. P.M. Thalabag

Office Note in any relief in terms of ara

S. C. O.

O.A. No. 249/86

\_No. 12 of 198 Splo CIVIL APPLICATION

(SH.C.A.)

Act) (Under of the 14, 16 226 227 19 Constitution of India )

To be admitted to the File.

yes/not affirmed.

198 This day of

Assistant Registrar

## Court's Order

Heard M. P. M. Thaurer Thakker This malle arises from the trausfer 1 sur si 99/1985 7 he jole 7 h cost juste Sensor Division Rojket The civil juste mihally granted rajurehon and der for a parker h porced and there there there Jefered to extend it as me ground tout he suspice malle q he lingali is within he juiseliel 9 la tribual

Spl. H. C. C. D., 46E.

The dispule is be how en Lite and ils employee No robbication extending me provisions of the Administrative 2.9.6 Tabrol's Der lo 15.8ms). The book grown grappens mer this tribuol wand wo have justochale. In this back ground M. D.M. Thakker withdraws me application. He however proyed flest he jujunden order originally dele passed by the cicipale way be continued for some hime 10 ensile lim la mone ce'll east for affinding and. The cettilita len 15 allawid lo se desthodrain. The joyue. Cu order ongively possed by me (e'cil. 101e en 29-1-1985 ho Continu Hill 26.12.1985 10 ende ne erei juste per affisejinah. out - This extention april 76.12.1985 is limere susject to me food. not be affilicant shill continued The applicant is at lisoily to be in service to take a control cong onler of he want to proceed it holes ciai juse 12 12 1985



## O.A. 249/86

- CORAM : (1) Hon'ble Mr. P.H. Trivedi ( Vice Chairman )
  - (2) Hon'ble Mr. P.M. Joshi ( Judic ial Member )

Neither the application- applicant nor the counsel, Mr. P.M. Thakkar is present. Even in view of the order already passed on 12-12-85 the present application does not survive. No such formal order has passed. It is passed today. The application stands disposed off with no order as to cost,

1-8-86

(P.M. JOSHI) J.M

( P.H. TRIVEDI )

V.C.